GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3436 ANSWERED ON:12.12.2014 MERGER OF CBDT AND CBEC Marutharajaa Shri R.P.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Tax Administration Reform Commission (TARC) has recommended abolition of the post of Revenue Secretary and merger of the Central Board of Direct Taxes (CBDT) and Central Board of Excise and Customs (CBEC);
- (b) if so, the details thereof and rationale given for the same
- (c) the other suggestions/ recommendations of the TARC; and
- (d) the action taken/being taken by the Government on the suggestions/ recommendations of TARC?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIJAYANT SINHA)

(a) to (d): The Tax Administration Reform Commission (TARC) was constituted on 21.08.2013 for a fixed tenure of 18 months. The TARC has submitted its first, second and third reports on 30.05.2014, 26.09.2014 and 30.11.2014 respectively containing recommendations on 9 Terms of References (TOR) out of total 13 and same are under consideration of the Government. TARC is yet to give report on the remaining TOR's.